

Imphal, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the National Sports University (NSU), Imphal, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (v) See No. L. T. 262/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 263/18/24]

Report and Accounts (2021-22) of NERAMAC, Guwahati, Assam and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH

EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 378/18/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं तथा व्याख्यात्मक ज्ञापनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) Notification No. 19/2024-Central Excise dated 31.07.2024 seeking to amend Notification No. 18/2022-Central Excise, dated the 19th July, 2022 to reduce the Special Additional Excise Duty on production of Petroleum Crude from Rs. 7000/MT to Rs. 4600/MT, under sub-section (2) of Section 38 of the Central Excise Act, 1944.

[Placed in Library. See No. L. T. 395/18/24]

- (2) Notification No. 41/2024-Customs dated 31.07.2022 seeking to amend Notification No. 50/2017-Customs dated the 30th June, 2017 to reduce the applicable BCD rate with effect from 1st August 2024, Laboratory chemicals (excluding undenatured) ethyl alcohol of any alcoholic strength), falling under HS 9802 00 00, for use in laboratory or for use in Research and Development purpose from 150% to 10%, subject to prescribed undertaking from concerned importer, under Section 159 of the Customs Act, 1962.

[Placed in Library. See No. L. T. 396/18/24]